

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 325 OF 2017**

**Dated: 9<sup>th</sup> January, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Bharat Aluminium Company Limited ... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary  
Mr. Matrugupta Mishra  
Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Aditi Sharma for  
Mr. Buddy A. Ranganadhan

Mr. Raj Kumar Mehta  
Ms. Himanshi Andley  
Mr. Mohit Rai  
Mr. C.K. Rai

**ORDER**

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 07.02.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **13.03.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**